

National Company Law Tribunal  
Allahabad Bench

ITEM NO : 3

CA No. 38/2020 in  
CP No.(IB) 25/ALD/2017

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 24.01.2020

NAME OF THE COMPANY: JODPL Pvt Ltd V/s Oil and Natural Gas Corporation Ltd & Ors

SECTION OF I & B CODE: 44 of IBBI Liquidation Regulation of IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

It has been intimated that the advocates are on strike today.  
Accordingly, put up on 11.02.2020.

**Dated: 24.01.2020**

— sd —

**(Justice Rajesh Dayal Khare)**  
**MEMBER (J)**

*Typed by:*  
Kavya Prakash Srivastava  
(Stenographer)